

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 7548 OF 2002

DAYANANDI

Appellant (s)

VERSUS

RUKMA D SUVARNA & ORS.

Respondent(s)

(With office report)

Date: 18/01/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI
HON'BLE MR. JUSTICE ASOK KUMAR GANGULY

For Appellant(s) Mr. D.P. Chaturvedi, Adv.
Mr. Amandeep Bawa, Adv.

For Respondent(s) Mr. Romy Chacko, Adv.

UPON hearing counsel the Court made the following
O R D E R

Arguments heard, which remained inconclusive.
For further arguments, list on 19.1.2011.

(A.D. Sharma)
Court Master

(Phoolan Wati Arora)
Court Master